

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

06.08.2009

OA No.350/2009

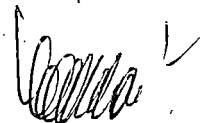
Mr.C.B.Sharma, counsel for the applicant

Heard the learned counsel for the applicant.

The learned counsel for the applicant after seeking instructions from his client submits that he wants to withdraw this OA.

In view of above submission, the applicant is permitted to withdrawn this OA.

The OA stands disposed of as withdrawn.



(M.L.CHAUHAN)
Judl.Member

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No 658
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